

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

LIBRARY

No. OA 350/522/2017

Date of order : 15.11.2017

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

B.K.NATH
S/o Late Bhudharendra Nath,
Working as Asst. Engineer,
Quality Assurance,
R/o 45/23-D Mahendra
Banerjee Road, Behala,
Kolkata - 700060.

...APPLICANT

VERSUS

1. Union of India, through
The Secretary,
Ministry of Defence,
Nirman Bhawan,
New Delhi,
Pin - 110011.
2. The Director General,
Quality Assurance,
Dept. of Defence Production,
Directorate General Quality Assurance,
Nirman Bhawan,
New Delhi - 110011.
3. The Secretary,
Dept. of Defence Production,
Ministry of Defence,
Government of India,
Room 136, South Block,
New Delhi - 110011.
4. The Area Accounts Officer,
Office of Area Accounts Office,
13 Camac Street,
Kolkata - 700017.

...RESPONDENTS.

For the applicant : None

For the respondents: Mr.B.P.Manna, counsel

[Signature]

O R D E R (ORAL)

Ms.Manjula Das, Judicial Member

When the matter was called for none appeared on behalf of the applicant. It is seen from the record that on previous occasions also the applicant went un-represented. It is long pending case since 2012 and the Bench is inclined to dispose of the matter. However, on second call also neither the applicant nor his counsel is present. It is presumed that the applicant is not interested to proceed with the matter. Mr.B.P.Manna, ld. Counsel appeared for the respondents.

2. The OA is therefore dismissed for default. No costs.

(JAYA DAS GUPTA)
ADMINISTRATIVE MEMBER

(MANJULA DAS)
JUDICIAL MEMBER

in